

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 332 of 2013 & IA No. 158 of 2015

Dated: 21st December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s Lanco Kondapalli Power Ltd. Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr. Adv.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. K.V. Mohan &
Mr. K.V. Balakrishanan for APERC

ORDER

Heard Mr. Jayant Bhushan, learned Senior counsel for the appellant in rejoinder submissions. In rejoinder submissions Mr. Bhushan has filed some charts. Mr. Anand K. Ganesan, learned counsel appearing for the respondent nos. 2-7 requests some time to go through the charts and then wishes to file Written Notes confined only to the contents of the charts. He is permitted to do so.

List the matter on **8th January, 2016.**

**(T. Munikrishnaiah)
Technical Member
rkt/sh**

**(Justice Surendra Kumar)
Judicial Member**